

PWD/SE/DMN/TB/F.23/(1)/2011-2012/

Administration of Daman & Diu,

Office of the Finance Secretary,

Daman - 396 220.

READ : Govt. order No.

PWD / SE / DMN / TB / F.23/(I) / 2003-2004 / 497

dated 26/8/2003.

ORDER

WHEREAS the U.T. Administration of Daman and Diu vide Order No. PWD/SE/DMN/TB/F.23(i)/2003-2004/497 dated 26/8/2003 (here in after called the " said Portaria") prescribed the selling prices of water in the Union Territory of Daman & Diu pursuant to the powers vested in it by Article 60 of Portaria No. 6802 dated 10/12/1956.

AND WHEREAS, the rates fixed for supply of water under the said order dated 26/08/2003 are inconsistent with the present conditions and not commensurate with the expenditure incurred by the Government for the maintenance of relevant services.

NOW, THEREFORE in exercise of the powers conferred by Article 60 of Portaria No. 6802, dated 10/12/1956 (Water Supply Bye Laws) and all other powers enabling him in that behalf, read with clause 2 of the Goa, Daman and Diu removal of Difficulties Order 1952 and the Reorganisation Act, 1987 and in partial modification of Government said order dated 26/08/2003, the Administrator of Daman and Diu hereby makes the following order for fixing the selling prices of water in the Union Territory of Daman and Diu, namely. (Here Daman District only).

1. Short title, extent and commencement :
 - I) This order may be called, the Daman and Diu revision of tariff for water supply and meter rents in Daman District order 2011-2012.
 - II) It extends to the whole of Union Territory of Daman and Diu. (Here Daman District only)
 - III) It shall come into force with effect from 1/1/2012.
2. The payment schedule will be quarterly i.e. once in three months.
3. Fixation of water tariffs (selling prices of water) for domestic & non domestic, Hospitals/Dispensaries, Business Professions, Education Institute & recognized Charitable Trust/Institute and Defence Ministry, Shops & Commercial Establishment / Restaurant / Bar / Hotels Lodging and Boarding, Cinema

Theaters, Connection given for construction purpose, small, Medium, Large and Major Industries, Fishing Jetty and Ports, Public taps in Municipal and village Panchayat areas in the Union Territory of Daman and Diu Shall be as follows namely. (Here Daman District only)

Sr. No.	Items	Water tariffs for Daman District
(a)	Providing drinking water for Domestic & Non Domestic Hospital / Dispensaries / Business profession / Education Institute & recognized charitable Trust / Institution and Defense ministry etc.	i) Rs. 4.00 per cumt. ii) The minimum charge is Rs. 40.00 per month per connection
(b)	Providing drinking water for shop and commercial establishment / Restaurant / Bar / Hotels lodging boarding, Cinema theaters and connection given for construction purpose.	i) Rs. 10.00 per cumt. upto 10 CM per month. ii) Rs. 20.00 per cumt. for consumption over 10 C.M. per month. iii) The minimum charge is Rs. 500.00 per month.
(c)	Providing drinking water for Small Scale, Medium Scale large scale and Major Industries.	i) Rs. 20.00 per cumt. ii) The minimum charge is Rs. 500.00 per month
(d)	For providing drinking water for Fishing Jetty and Ports	i) Rs. 7.00 per cu.mt. upto 10 C.M. per month. ii) Rs. 12.00 per cu.mt. for consumption over 10 C.M. per month. iii) The minimum charge is Rs. 250.00 per month.

(e)	<p>Providing drinking water for Public Taps</p> <p>Municipal and village Panchayat areas</p>	<p>For ½" inch Rs. 100 per month per connection</p> <p>For ¾" inch Rs. 175 per month per connection</p> <p>For 1" inch Rs. 200 per month per connection</p>
(f)	<p>Delay payment charges</p>	<p>The delay payment charges @ 2% of compound interest per month or part thereof shall become due and payable if the bills are not paid on or before due date of payment specified in the water bill.</p>
(g)	<p>Reconnection charges and change of name</p>	<p>The reconnection charges of the meter connection after disconnection shall be Rs. 100.00 and per connection charges for change of name shall be also Rs. 100.00 and disconnection charges shall be Rs. 150.00 (if consumer so desires).</p>
(h)	<p>Service connection charge</p>	<p>Rs. 50.00</p>
(i)	<p>Water meter fixing, sealing and testing charges.</p>	<p>Rs. 100.00</p>
(ii)	<p>Water meter removing & refixing charge</p>	<p>Rs. 50.00</p>
(j)	<p>Security Deposit</p> <p>a) For Domestic</p> <p>b) For Bars and Restaurant</p> <p>c) For Defense</p> <p>d) For SSI, MSI, LSI, Major Industries & Fishing Jetty and ports.</p> <p>e) Shops / Commercial establishment</p> <p>f) A & B category Hotels with 1" dia water connection</p>	<p>a) Rs. 1000.00</p> <p>b) Rs. 2500.00</p> <p>c) Rs. 1000.00</p> <p>d) Rs. 2500.00</p> <p>e) Rs. 1000.00</p> <p>f) Rs. 3500.00</p>
(k)	<p>Water Meter Rent per Month</p> <p>Size of Meter</p> <p>a) ½" inch dia (15 mm)</p>	<p>a) Rs. 10.00</p>

b) 3/4" inch dia (20 mm)	b) Rs. 15.00
c) 1" inch dia (25 mm)	c) Rs. 20.00
d) 1 1/2" inch dia (40 mm)	d) Rs. 50.00
e) 2" inch dia (50 mm)	e) Rs. 50.00
f) 3" inch dia (75 mm)	f) Rs. 100.00
g) 4" inch dia (100 mm)	g) Rs. 150.00
h) 6" inch dia (150 mm)	h) Rs. 200.00
i) 8" inch dia (200 mm)	i) Rs. 400.00
j) 10" inch dia (250 mm) and above	j) Rs. 1000.00

By order and in the name of the
Administrator of Daman & Diu

(P. J. Bamania)
Deputy Secretary (P.W.D.)
Secretariat, Daman